

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
**3<sup>rd</sup> AND 4<sup>th</sup> FLOOR, CHANDERLOK BUILDING, 36 JANPATH,**  
**NEW DELHI 110 001**

**PUBLIC NOTICE**

All payments to the Commission are being presently made as per the provisions of Central Electricity Regulatory Commission (Payment of Fees) Regulations, 2012 and in terms of public notice dated 28.1.2015. For convenience of payment and better reconciliation, the Commission is in the process of switching over to the Online Payment Gateway mechanism so that with effect from 15.4.2021, all payments to the Commission are made in online mode only. The details in this regard shall be notified separately.

Accordingly, all concerned are requested to activate online payment facility at their end for the stated purpose. In the interim, all payments of fees/charges/surcharges etc., payable to the Commission in terms of the applicable Regulations, may be deferred till 15.4.2021 and the same be paid thereafter through prescribed Payment Gateway mechanism. However, in case any urgent petitions are to be filed, the same may be made as per existing mechanism prescribed under aforementioned notice dated 28.1.2015.

By Order